## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2974 ANSWERED ON:30.03.2012 BASEL-HI NORMS Ponnam Shri Prabhakar

## Will the Minister of FINANCE be pleased to state:

- (a) the details of guidelines issued by Reserve Bank of India (RBI) to scheduled commercial banks on Basel-III capital requirement; and
- (b) the minimum and maximum amount required to be kept by banks for capital requirements under Basel-III?

## **Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): Reserve Bank of India (RBI) has issued draft guidelines on Basel III capital regulations on December 30, 2011 for inviting comments of banks on these draft guidelines. The draft guidelines on Basel III may be accessed by using following link:

http://rbidocs.rbi.org.in/rdocs/notification/PDFs/DRFIII3Q1211.pdf.

RBI will issue final guidelines after considering comments received from banks.